

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of Sh. Umesh Kumar (E.C.-13375/74915208) S/o Sh. Ziley Singh, Sr. Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties w.e.f. 07.01.2026 (A/N).

Umesh Kumar
Principal District & Sessions Judge (HQs),
(Officiating), Delhi

459-494
No. _____ Admn. II/PF/Ret./2026

Delhi, Dated the 06 JAN 2026

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, Shahdara, North, North-West, South-West, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, East District, Karkardooma Courts, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, East District, Karkardooma Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, East District, Karkardooma Courts, Delhi.
- 6 The Sr. A.O. (I)/ A.O. (I)/Branch Incharge, Vigilance & Litigation Branch:- Central & East District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-SJA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, East District, Karkardooma Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, East District, Karkardooma Courts, Delhi.
- 14 Dealing Official:- General Branch, Central District, THC, Delhi.
- 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28-A, THC, Delhi.
- 16 Sh. Umesh Kumar (E.C.-13375/74915208) S/o Sh. Ziley Singh, Sr. Judicial Assistant in the Stationary Branch, East District, Karkardooma, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

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umesh.74915208@ddc.nic.in

for 06/01/2025
Administrative Officer (Judl.), (Admn.II)
O/o Principal District & Sessions Judge (HQs):
Delhi